NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/54/2017

NAME OF THE PETITIONER(S)

: EXPRESSO HOME APPLIANCES LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Gamas kumar 9884464319

ORDER

Shri Gauray Kumar, PCS, representing the applicant present. Report of the ROC is awaited. Time extended at request. Put up on 01.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)